

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4486 of 2009
CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

17/Dated: 26th March, 2021

Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on 16.04.2021.

(Deepak Roshan, J.)

Amardeep/